

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 50/(MAH)/2016
IA No. 06/2017

CORAM: Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.10.2017

NAME OF THE PARTIES: Kanchan Kishore Sakpal
In
Shri Shyam Haribhau Sapkal
V/s.
The New Akot Cotton Ginning & Pressing Com. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

① MAHESH PCS
ATHAVALE For Respondents

ORDER

I.A.Nos.06/17,14/17,15/17,16/17,19/17,20/17,21/17,22/17,23/17,24/17,25/17

IN

T.C.P. No. 50/397-398/CLB/MB/MAH/2016

1. The Learned Representatives of both the sides are present.
2. A number of Applications are posted for hearing wherein the Applicants seeking to be listed as Interveners.
3. By consent, all these Applications shall be heard on **14.11.2017**.

Sd/-
Bhaskara Pantula Mohan
Member (Judicial)
03.10.2017

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Sd/-
M.K. Shrawat
Member (Judicial)